

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 28 of 2012

Dated: 19th March , 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Maharashtra State Power Generation Co. Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen
Mr. Hemant Singh, Mr. Anurag Sharma
Ms. Shikha Ohri

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan &
Ms. Richa Bharadwaja for R.1

ORDER

It is submitted that affidavit of service has already been filed to show that all the Respondents have been served.

Mr. Buddy A. Ranganadhan undertakes to file Vakalatnama on behalf of Respondent No.1-Commission and seeks some time to file the reply.

Post the matter on **24.04.2012**. In the meantime, learned counsel for the Respondent is directed to file the reply after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/mk